

WRITTEN ANSWERS TO STARRED QUESTIONS**66 Hawk Trainers for IAF**

*46. SHRIMATI N.P. DURGA: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Government have approved British-made 66 Hawk Trainers for IAF;

(b) if so, the details of the agreement entered into between Government and the Royal Air Force;

(c) whether it is also a fact that the British Aero Space is asking for US\$ 50 million for 'man-hour design work';

(d) if so, whether it is also a fact that British Aero Space is of the view that if man-hour design work charges are not paid, the deal would be scrapped and it will not stick to committed price and timing; and

(e) if so, the steps Government are taking or propose to take for smooth execution of the agreement?

THE MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE): (a) to (e) Government have approved the induction of 66 Hawk Advanced Jet Trainer (AJT) aircraft from M/s. BAe Systems Limited (BAeS), United Kingdom, for the Indian Air Force (IAF). 24 of such aircraft would be supplied by BAeS in flyaway condition and 42 will be licensed manufactured in India by Hindustan Aeronautics Limited (HAL). Contracts and License Agreement have been signed in this regard with BAeS, and not with the Royal Air Force (RAF). Till the new aircraft are available for the IAF, as an interim measure, 75 IAF pilots will be trained in UK in terms of the Contract.

The delivery of the 24 aircraft is expected to commence from September, 2007 and would be completed by February, 2008. The delivery of the 42 aircraft by HAL is expected to commence from March, 2008 and would be completed by May, 2010.

BAeS have neither asked for 50 million US Dollars for "man-hour design work", nor have they threatened that the deal would be scrapped or that they would not stick to the committed price and timing.

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RAJYA SABHA

Government have concluded a Memorandum of Understanding with the Government of the United Kingdom for the smooth implementation of the project.

Construction of sports facilities in Himachal Pradesh

†*47. SHRI KRIPAL PARMAR: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether it is a fact that the Government of Himachal Pradesh has forwarded estimates under various schemes of the Ministry in accordance with the guidelines of the Central Government to construct Athletic Tracks, Indoor Stadia and Sports Academy in Kangra, Bilaspur, Hamirpur and Una districts during the last two years alongwith the request for financial assistance therefore;

(b) if so, the details thereof; and

(c) the action taken by Government on the said proposals so far?

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (SHRI SUNIL DUTT): (a) to (c) Yes, Sir, Under the schemes of "Grants for Creation of Sports Infrastructure" and "Grants for Installation of Synthetic Playing Surfaces", 38 sports infrastructure proposals were received during 2002-2003 and 2003-2004. The details of all the above proposals and action taken thereon have been indicated in the enclosed. Statement.

Statement

Construction of Sports Facilities in Himachal Pradesh

S No.	Details of Projects	Date of receipt	Status
2002-2003			
1.	Indoor Stadium cat-II at Nahan, Sirmour lakh on 23.9.2003	3.5.2002	Approved with Central assistance of Rs.67.50
2.	Football field at Village Amned, Distt. Hamirpur lakh on 18.11.2002	4.7.2002	Approved with Central assistance of Rs.2.25

†Original notice of the question was received in Hindi.